

Government's consideration for constructing a 100 feet wide National Highway from Delhi to Calcutta?

THE MINISTER OF SHIPPING IN THE MINISTRY OF TRANSPORT AND COMMUNICATIONS (SHRI RAJ BAHADUR): Delhi and Calcutta are already connected by National Highway No. 2 which has got a width of carriageway varying from 12' to 22'. There is no proposal for constructing a 100 ft. wide National Highway from Delhi to Calcutta.

IMPORT OF LUXURY AND TOURIST CARS

268. SHRI A. D. MANI: Will the Minister of TRANSPORT AND COMMUNICATIONS be pleased to state:

(a) whether Air India is negotiating a barter agreement with Chrysler Corporation of the United States of America for the import of luxury and tourist cars; and

(b) what is the basis of this barter deal?

THE MINISTER OF SHIPPING IN THE MINISTRY OF TRANSPORT AND COMMUNICATIONS (SHRI RAJ BAHADUR): (a) No, Sir. A proposal in this connection was received from Air India some months ago and is being examined by the Ministry of Finance and the Ministry of Commerce and Industry.

(b) The basis of the proposal is that Air India would receive cars from a motor car manufacturer in exchange for first-class travel for his executives on certain Air India services.

उत्तर प्रदेश में डाक-तार विभाग की हुई हानि

२६६. श्री महाबीर दास : क्या परिवहन तथा संचार मंत्री यह बताने की कृपा करेंगे कि :

(क) १९६०-६१ के वर्ष में उत्तर प्रदेश में डाक-तार विभाग को चोरी, जालसाजी,

बट्टे, आग और बाढ़ के कारण कितनी हानि हुई ;

(ख) १९६०-६१ के वर्ष में कितने मामलों में विभागीय धन का दुर्विनियोग किया गया और इन मामलों के कारण कितनी हानि हुई ; और

(ग) १९६०-६१ के वर्ष में कितने मूल्य का माल स्टोर से चोरी गया और सेविंग बैंक, मनीआर्डरों और बीमाकृत वस्तुओं से कितने धन की हानि हुई ?

†[LOSSES TO P. & T. DEPARTMENT IN U. P.]

269. SHRI MAHABIR DASS: Will the Minister of TRANSPORT AND COMMUNICATIONS be pleased to state:

(a) the extent of loss suffered by the Posts and Telegraphs Department in Uttar Pradesh during the year 1960-61 on account of thefts, forgery, wastage, fire and floods;

(b) the number of cases in which departmental money was misappropriated during the year 1960-61 and the extent of loss on account of these cases; and

(c) the value of goods stolen from the stores and the money lost in Savings Bank, Money Orders and insured articles during the year 1960-61?]

परिवहन तथा संचार मंत्रालय में उप-मंत्री (श्री बी० भगवती) : (क) से (ग) सभा पटल पर एक विवरण पत्र रखा जाता है।

विवरण

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|--|----------------|
| (क) चोरी (हानि सहित) तथा जाल-साजी (दुर्विनियोग सहित) | . ६०,८२,२८४.५५ |
| अपव्यय   | . कुछ नहीं     |
| आग   | . ६०,६३.००     |
| बाढ़   | . कुछ नहीं     |

† [ ] English translation.

- (ख) मामलों की संख्या ७०  
हानि की सीमा रु० २१,३५१
- (ग) (१) बचत बैंक रु० ४,३६६.४०  
(२) मनीआर्डर रु० २४,९५६.६८  
(३) बीमाकृत वस्तुएं रु० २६,७३०.६४  
(४) सामान :
- (क) माल स्टोर से हुई हानि रु० ५६,१६५
- (ख) तार-लाइनों से तांबे के तार की चोरी रु० १,३२,११०.९४

†[THE DEPUTY MINISTER OF TRANSPORT AND COMMUNICATIONS (SHRI B. BHAGAVATI): (a) to (c) A statement is placed on the Table of the Sabha.

## STATEMENT

|   |                 |
|---|-----------------|
| (a) Thefts (including loss) and forgery (including mis-appropriation) . | Rs. 82,284.55   |
| Wastage . . . . .   | Nil.            |
| Fire . . . . .  | Rs. 93.00       |
| Floods . . . . .  | Nil.            |
| (b) No. of cases . . . . .  | 70              |
| Extent of loss . . . . .  | Rs. 21,351      |
| (c) (i) Savings Bank . . . . .  | Rs. 4,366.40    |
| (ii) Money Orders . . . . .   | Rs. 24,956.68   |
| (iii) Insured articles . . . . .  | Rs. 26,730.64   |
| (iv) Stores :—  |                 |
| (a) Loss of stores from stock   | Rs. 56,165      |
| (b) Copper wire thefts from alignments . . . . .                        | Rs. 1,32,110.94 |

प्राकृतिक-चिकित्सा की संस्थाओं के सम्बन्ध में बनी मंत्रणा समिति की बैठकें

२७०. श्री भगवत नारायण भार्गव : क्या स्वास्थ्य मंत्री यह बताने की कृपा करेंगी कि :

(क) प्राकृतिक चिकित्सा संस्थाओं को सहायता देने सम्बन्धी मामलों पर मंत्रणा देने के लिये सरकार द्वारा जो मंत्रणा समिति बनाई गई थी, उसकी १ जनवरी, १९६१ से ३० अप्रैल, १९६२ तक कितनी बैठकें हुईं ;

(ख) इस समिति की मुख्य मुख्य सिफारिशें क्या हैं ; और

(ग) सरकार ने इन पर क्या कार्यवाही की है ?

†[MEETINGS OF THE ADVISORY COMMITTEE ON NATURE-CURE INSTITUTIONS

270. SHRI B. N. BHARGAVA: Will the Minister of HEALTH be pleased to state:

(a) the number of meetings of the Advisory Committee set up by Government to advise on matters relating to assistance to Nature-Cure institutions held during the period from the 1st January, 1961 to the 30th April, 1962;

(b) the main recommendations of this committee; and

(c) what action Government have taken thereon?]

स्वास्थ्य मंत्री (डा० सुशीला नायर) :

(क) प्राकृतिक चिकित्सा मंत्रणा समिति २६ मार्च, १९६२ को बनी थी और अब तक इसकी एक ही बैठक हुई जो ६ मई, १९६२ को हुई है ।

(ख) समिति की मुख्य सिफारिशें इस प्रकार हैं :—

(१) शिक्षण संस्थाओं में प्राकृतिक चिकित्सा पद्धति के गुणों का प्रचार कर तथा उपयुक्त साहित्य आदि का वितरण कर इस पद्धति से बीमारियों की